

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 04/08/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/157/ (IB)/2017  
NAME OF THE PETITIONER(S) : J. PRAKASH CHAND  
NAME OF THE RESPONDENT(S) : ARVIND REMEDIES LTD  
UNDER SECTION : 433 ( e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1 SAMIR S. SHAH

ADVOCATE  
PETITIONER

*[Handwritten Signature]*

ORDER

Counsel for Petitioner present and prayed for time to propose IRP. At request, time is enlarged. Put up on 16.08.2017 at 10.30 A.M.

*[Handwritten Signature]*  
(S. VIJAYARAGHAVAN)  
MEMBER (TECHNICAL)  
ghk

*[Handwritten Signature]*  
(CH. MOHD. SHARIEF TARIQ)  
MEMBER (JUDICIAL)